

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
RAJYA SABHA
UNSTARRED QUESTION NO. 2301
ANSWERED ON 19TH DECEMBER, 2025

SETTING UP OF NEW FOOD PROCESSING INDUSTRIES AT DISTRICT LEVEL

2301. SHRI C. VE. SHANMUGAM:

Will the Minister of **FOOD PROCESSING INDUSTRIES** be pleased to state:

- (a) whether Government has any proposal to set up new Food Processing Industries at the district level across the country;
- (b) if so, the details thereof, State-wise including Tamil Nadu;
- (c) details of the role being played by Government in the development of food processing parks being set up in the State of Tamil Nadu; and
- (d) the financial assistance provided to the private entrepreneurs for setting up such units?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI RAVNEET SINGH)

(a) & (b): The Ministry of Food Processing industries (MoFPI) does not setup any food processing industries on its own. However, it incentivizes setting up of such industries through its Central Sector Pradhan Mantri Kisan SAMPADA Yojana (PMKSY) Scheme, Production Linked Incentive Scheme for Food Processing Industry (PLISFPI) and a Centrally sponsored scheme PM Formalization of Micro Food Processing Enterprises (PMFME) scheme across the country including Tamil Nadu. These schemes are not region or state specific but demand driven. The details of food processing projects sanctioned by MoFPI under the said three schemes across the country including Tamil Nadu is given at **Annexure**.

(c) & (d): Mega Food Parks (MFP) Scheme, a component of PMKSY, is aimed at development of food processing industries in clusters. One Mega Food Park is approved at Tirunelveli, Tamil Nadu with project cost of Rs. 77.02 crore and grants-in-aid of Rs. 23.64 crore and the responsibility of execution, ownership and management of the MFP vests with the Implementing Agency (IA) i.e. Tamil Nadu State Agricultural Marketing Board (TNSAMB). The MFP Scheme has been discontinued by the Ministry since 01.04.2021 with provision for committed liabilities.

MoFPI is implementing a component scheme under PMKSY namely Creation of Infrastructure for Agro Processing Clusters (APC), which is similar to the Mega Food Park scheme with a reduced requirement of 10 acres of land. Under APC Scheme, grants-in-aid @35% of eligible project cost in General Area and grants-in-aid @50% of eligible project for projects in Difficult Areas as well as SC/ST, FPOs, SHGs, subject to max. of Rs. 10 crore per project is provided to eligible entrepreneurs. Under APC, 12 projects are approved in Tamil Nadu with project cost of Rs. 333.63 crore and grants-in-aid of Rs. 81.07 crore.

ANNEXURE

**ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF THE RAJYA SABHA
UNSTARRED QUESTION NO. 2301 FOR ANSWER ON 19TH DECEMBER, 2025
REGARDING “SETTING UP OF NEW FOOD PROCESSING INDUSTRIES AT
DISTRICT LEVEL”**

**Number of projects approved under PMKSY, PLISFPI and PMFME schemes of
MoFPI since inception of the scheme**

S. No.	State/UT	No. of approved projects under PMKSY	No. of approved Micro Food Processing Enterprises under PMFME	No. of approved applications at different locations under PLISFPI
1.	Andaman & Nicobar	2	18	0
2.	Andhra Pradesh	76	8087	38
3.	Arunachal Pradesh	12	136	0
4.	Assam	102	4600	4
5.	Bihar	15	27723	7
6.	Chandigarh	0	5	0
7.	Chhattisgarh	10	1280	1
8.	Dadar & Nagar Haveli and Daman & Diu	1	12	0
9.	Delhi	22	363	0
10.	Goa	2	137	1
11.	Gujarat	109	1010	32
12.	Haryana	99	1633	9
13.	Himachal Pradesh	44	2537	4
14.	Jammu & Kashmir	41	1938	2
15.	Jharkhand	2	4250	2
16.	Karnataka	98	7724	21
17.	Kerala	54	7937	10
18.	Ladakh	0	90	0
19.	Lakshadweep	0	0	0
20.	Madhya Pradesh	51	11944	10
21.	Maharashtra	244	26172	41
22.	Manipur	8	308	0
23.	Meghalaya	10	227	0
24.	Mizoram	4	56	0
25.	Nagaland	4	429	0
26.	Odisha	30	2732	5
27.	Puduchery	2	192	0
28.	Punjab	76	3021	9
29.	Rajasthan	55	1351	6
30.	Sikkim	1	65	0
31.	Tamil Nadu	156	17210	20
32.	Telangana	67	7266	13
33.	Tripura	9	248	0
34.	Uttar Pradesh	99	20575	27
35.	Uttarakhand	59	1037	7
36.	West Bengal	55	431	9